

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**

**UNSTARRED QUESTION NO. 3224  
TO BE ANSWERED ON 09.08.2021**

**Loss Making PSEs**

**3224: Shrimati Shardaben Anilbhai Patel & Shri Mitesh Rameshbhai Patel (Bakabhai):**

Will the Minister of FINANCE:

- (a) the details and number of Public Sector Enterprises (PSEs) which are utilising their full capacity and are earning profits from 2016 to 2020;
- (b) the details and number of PSEs incurring losses and details of cumulative loss during the last five years;
- (c) whether there is a proposal to revive such loss incurring PSEs;
- (d) the details and names of PSEs which are likely to be disinvested and the details of total amount earned from such disinvestment; and
- (e) the total number of employees working in loss incurring PSEs?

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
(DR. BHAGWAT KISHANRAO KARAD)**

- (a) The Central Public Sector Enterprises (CPSEs) function under different sectors having varied working conditions and are governed by sectoral rules, regulations and statutes. The capacity utilisation of CPSEs depends on the installed capacity, targeted production and availability of resources. The number of profit making CPSEs during the period 2016-17 to 2019-20 is given below:

<b>Year</b>	<b>No. of Profit making CPSEs</b>
2016-17	175
2017-18	183
2018-19	179
2019-20	171

- (b) The number of loss making CPSEs were 79 in 2015-16, 81 in 2016-17; 72 in 2017-18; 69 in 2018-19 and 84 in 2019-20. Out of these, 30 CPSEs were incurring losses continuously with cumulative loss of Rs 1,06,879 Crores.
- (c) CPSEs function under the administrative control of concerned Ministries/Department. All matters relating to CPSEs including revival/ restructuring of CPSEs are decided by the

concerned administrative Ministry/ Department on a case to case basis as per the extant guidelines.

- (d) Department of Investment and Public Asset Management (DIPAM), the nodal Department for disinvestment has informed that “Disinvestment in Public Sector Enterprises (PSEs) is undertaken as per the extant disinvestment policy of the Government for ‘minority stake sale’ and ‘strategic disinvestment’.

Strategic Disinvestment implies sale of substantial shareholding of a PSE and/or Subsidiaries/ Units/ Joint Ventures of PSEs along with transfer of management control. The Government has ‘in-principle’ approved strategic disinvestment of 35 PSEs and/or Subsidiaries/ Units/ Joint Ventures of PSEs with sale of majority stake and transfer of management control; list of which is annexed.

In certain other PSEs, policy of minority stake sale without transfer of management control through various SEBI-approved methods, is being followed in order to unlock the value, promote public ownership and higher degree of accountability.

Transaction receipts on successful conclusion of disinvestment transactions depend on the prevailing markets conditions and investors’ interest.”

- (e) The total number of employees working in loss making CPSEs as on 31.03.2020 was 2,26,814.

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**Annexure referred to in part (d) to the Lok Sabha Unstarred Question No. 3224 due for answer on 09.08.2021**

**a) Ongoing Transactions**

SI. No	Name of the CPSE
1.	a) Bharat Petroleum Corporation Ltd (except Numaligarh Refinery Limited). (b) BPCL stake in Numaligarh Refinery Limited (NRL) to a CPSE strategic buyer [This transaction (NRL) has been completed]
2.	Air India Limited
3.	The Shipping Corporation of India Limited
4.	Container Corporation of India Limited
5.	BEML Limited
6.	Pawan Hans Limited
7.	Neelachal Ispat Nigam limited
8.	Project & Development India Limited
9.	Engineering Project (India) Limited
10.	Bridge and Roof Co. India Limited
11.	Units of Cement Corporation of India Limited
12.	Central Electronics Limited
13.	Ferro Scrap Nigam Limited (subsidiary)
14.	Nagarnar Steel Plant of NMDC Limited
15.	Alloy Steel Plant, Durgapur; Salem Steel Plant; Bhadrawati Steel Plant —units of Steel Authority of India Limited
16.	HLL Lifecare Limited
17.	Indian Medicines Pharmaceuticals Corporation Limited
18.	Various Units of India Tourism Development Corporation Limited
19.	Hindustan Antibiotics Limited
20.	Bengal Chemicals & Pharmaceuticals Limited
21.	Rashtriya Ispat Nigam Ltd.

**b) Transactions halted as the CPSEs recommended / approved for closure**

22.	Hindustan Fluorocarbons Limited (subsidiary)*
23.	Scooters India Limited*
24.	Bharat Pumps & Compressors Limited*
25.	Hindustan Prefab Limited

**c) Transactions held up due to litigation**

26	Hindustan Newsprint Limited (subsidiary)
27	Karnataka Antibiotics & Pharmaceuticals Limited

**d) Transactions Completed**

28	Hindustan Petroleum Corporation Limited
29	Rural Electrification Corporation Limited
30	HSCC(India) Limited Corporation Limited 35. Kamrajar Port Limited
31	National Projects construction corporation Limited
32	Dredging Corporation of India Limited
33	THDC India Limited
34	North Eastern Electric Power Corporation Limited
35	Kamrajar Port Limited

\* Subsequently Government approved for closure of the company